

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (DB) No.243 of 2020

Pintu Kumar Sah @ Pintu Sah	Appellant
Versus		
The State of Jharkhand	Respondent

CORAM: HON'BLE MR. JUSTICE H.C. MISHRA
HON'BLE MRS. JUSTICE RAJESH KUMAR

For the Appellant : Mr. Anurag Kashyap, Advocate
For the Respondent : Ms. Priya Shrestha, Advocate

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

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4/25.06.2020 This appeal will be heard. Admit.

Issue notice.

Call for the scanned copy of the Lower Court Records.

The prayer for bail shall be considered after receipt of the Lower Court Records. .

(H. C. Mishra, J.)

(Rajesh Kumar, J.)

R.Kumar